

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 409/GT/2020

Subject : Petition for approval of tariff of Bongaigaon Thermal Power Station (750MW) for the period from 1.4.2019 to 31.3.2024.

Petitioner : NTPC Ltd.

Respondents : Assam Power Distribution Company Limited and 7 others.

Date of Hearing : **8.11.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Ms. Swapna Seshadri, Advocate, NTPC
Ms. Ritu Apurva, Advocate, NTPC
Shri Karthikeyan Murugan, Advocate, NTPC

Record of Proceedings

Since the order in the Petition (which was reserved on 6.2.2024) could not be issued prior to two Members of this Commission, forming part of the Coram, demitting office, the matter has been re-listed for hearing.

2. During the hearing, the learned counsel for the Petitioner submitted that since the pleadings and arguments have been completed by the parties, the Commission may reserve its order in the matter.
3. None present on behalf of the Respondents, despite notice.
4. Accordingly, the Commission, reserved its order in the matter.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

